

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 43/AM12
SCHEDULED TO BE HELD ON 25.01.2012
(HELD ON 24.01.2012)
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. **43/87-NC-7/2011** of **NORMS COMMITTEE (NC-7)** dealing with '**Plastic & Rubber Products**' **scheduled to be held on 25.01.2012 (held on 24.01.2012)** under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri S.S.Bose, Senior Development Officer, DIPP
- 2) Shri Krishan Kumar, Deputy DGFT and Convener
- 3) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **42/AM12 held on 18.01.2012.**

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-206	NC No.: 43/AM12 Dated: 24.01.2012	Status: Deferred
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DIAB CORE MATERIALS PVT. LTD.		
Hqrs. File No.	RLA File No.	Licence No. & Date
01/87/50/197/AM11/DES-VII	04/24/40/127/AM11	0410116566 dated 24.08.2010
01/87/50/205/AM11/DES-VII	04/24/40/144/AM11	0410116984 dated 06.09.2010
01/87/50/206/AM11/DES-VII	04/24/40/152/AM11	0410116993 dated 06.09.2010
01/87/50/198/AM11/DES-VII	04/24/40/125/AM11	0410116567 dated 24.08.2010
01/87/50/521/AM11/DES-VII	04/24/40/339/AM11	0410122663 dated 21.03.2011

Request: Review of NC's decision taken by NC in its Meeting No. 10/AM12 held on 08.06.2011 against five advance authorizations.

08.06.2011

Decision: A D/L was issued to firm on 09.01.2012 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, it was decided to issue another reminder to firm giving 15 days time for submission of information.

Deferred for three weeks.

Case No. A-207	NC No.: 43/AM12 Dated: 24.01.2012	Status: Deferred
DIAB CORE MATERIALS PVT. LTD.		
Hqrs. File No.	RLA File No.	Licence No. & Date
01/87/50/244/AM10/DES-VII	04/24/40/88/AM10	0410108652 dated 19.10.2009
01/87/50/534/AM11/DES-VII	04/24/40/353/AM11	0410122928 dated 25.03.2011
01/87/50/62/AM12/DES-VII	04/24/40/56/AM12	0410124442 dated

Request: Enhancement in the quantity of Import Items.

Decision: A D/L was issued to firm on 09.01.2012 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, it was decided to issue another reminder to firm giving 15 days time for submission of information.

Deferred for three weeks.

Case No. A-208	NC No.: 43/AM12 Dated: 24.01.2012	HQ F. No. 01/87/162/00185/AM12/DES-VII	Status: Deferred
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Request: Higher quantity of Import Item No. 4 mentioned at SION H-278.

Decision: D/o C&PC vide its OM No. 46011/104/2011-PC.II dated 02.01.2012 has requested to forward the earlier details / reference on which the SION at H-278 has been notified by office of DGFT. The same is being searched in the office records available in the Section.

Deferred for two weeks.

Case No. A-209	VAID ELASTOMER PROCESSORS LTD.	HQ F. No. 01/83/050/00192/AM06/DES-VII	Status: Approved
NC No.: 43/AM12 Dated:	Adv. Lic. No.	RLA F. No.	

Request: Amendment in Norms against the advance licence No. 0310333887 dated 10.06.2005 under para 4.7 of HBP Vol.I already approved by Norms Committee in its meeting No. 17/AM06 dated 27.07.2005.

Decision: The Committee considered the request of firm and it was observed that the firm in their 4.7 application had mentioned the unit of measurement in 'kg' and also in 'Number'. It was noted that the Committee in its earlier Meeting No. 17/AM06 held on 27.07.2005 gave the quantity only in 'kg' which was mentioned within the description of the Export Product. The Committee therefore decided to clarify the quantity of description of Export Product to read as under:

Export Product No.	Quantity of Export Product
1	21428.850 kg
2	5053.000 kg
3	3638.480 kg

Case No. A-210	VAID ELASTOMER PROCESSORS LTD.	HQ F. No. 01/83/050/00218/AM06/DES-VII	Status: Deferred
NC No.: 43/AM12 Dated: 24.01.2012	Adv. Lic. No. 0310340342 dated 21.07.2005	RLA F. No. 03/95/040/00380/AM06	

Request: Amendment in Norms against the advance licence No. 0310340342 dated 21.07.2005 under para 4.7 of HBP Vol.I already approved by Norms Committee in its meeting No. 48/AM06 dated 08.03.2006.

Decision: The Representative of DIPP has requested to furnish a copy of 4.7 application of firm for proper examination of the

case. Hence, it was decided to forward a copy of 4.7 application of firm to DIPP.

Deferred for three weeks.

Case No. A-211	HELVOET RUBBER & PLASTIC TECHNOLOGIES (I) PVT. LTD.	Status: Deferred
NC No.: 43/AM12 Dated: 24.01.2012	HQ F. No. 01/87/162/00224/AM12/DES-VII	

Request: **Fixation of adhoc wastage norms for the export product** **“Thermostat Housing”.**

Decision: A copy of representation of firm has been forwarded to D/o C&PC on 19.01.2012. Comments of D/o C&PC are awaited.

Deferred for two weeks.

Case No. A-212	BAYER MATERIAL SCIENCE PVT. LTD.	HQ F. No. 01/87/050/00489/AM11/DES-VII	Status: Deferred
NC No.: 43/AM12 Dated: 24.01.2012	Adv. Lic. No. 0410122232 dated 03.03.2011	RLA F. No. 04/24/040/00300/AM11	

Request: **Enhancement in the quantity of Import Items.**

Decision: A copy of representation of firm has been forwarded to D/o C&PC on 19.01.2012. Comments of D/o C&PC are awaited.

Deferred for two weeks.

Case No. A-213	EVERSHINE RUBBER PVT. LTD.	HQ F. No. 01/87/162/00165/AM12/DES-VII	Status: Deferred
NC No.: 43/AM12 Dated: 24.01.2012	Adv. Lic. No. 1210007553 dated 24.03.2011	RLA F. No. 12/21/076/00017/AM11	

Request: Issuance of clarification regarding description of export product mentioned at SION A-1709.

Decision: A copy of representation of firm has been forwarded to DIPP on 19.01.2012. Comments of DIPP are awaited.

Deferred for three weeks.

ONLINE CASES

1	Case No.:12/21/87-ALC1/2011	Party Name:GLENROCK RUBBER PRODUCTS PVT. LTD.	Meet No/Date:43/87-ALC1/2011 24.01.2012	Status: Deferred
	HQ File :01/87/050/00182/AM12/	RLA File :10/24/040/00027/AM12/	Lic.No/Date:1010044433 22.07.2011	Defer Date:15.02.2012

Decision: A D/L was issued to firm on 26.12.2011 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, it was decided to issue reminder to firm giving 15 days time for submission of information.

2	Case No.:8/19/87-ALC1/2011	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:43/87-ALC1/2011 24.01.2012	Status: Deferred
	HQ File :01/87/050/00163/AM12/	RLA File :04/24/040/00123/AM12/	Lic.No/Date:0410126763 03.08.2011	Defer Date:15.02.2012
	Decision: A D/L was issued to firm on 09.01.2012 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, it was decided to issue another reminder to firm giving 15 days time for submission of information.			

3	Case No.:5/27/87-ALC1/2011	Party Name:FLOETER INDIA RETORT POUCHES PRIVATE LIMITED	Meet No/Date:43/87-ALC1/2011 24.01.2012	Status: Deferred
	HQ File :01/87/050/00218/AM12/	RLA File :05/23/040/00165/AM12/	Lic.No/Date:0510298625 04.08.2011	Defer Date:08.02.2012
	Decision: A copy of reply received from firm has been forwarded to D/o C&PC on 06.01.2012. Comments of D/o C&PC awaited.			

	Case No.:2/31/87-ALC1/2011	Party Name:V.K.A. POLYMERS PRIVATE LIMITED	Meet No/Date:43/87-ALC1/2011 24.01.2012	Status: Approved
	HQ File :01/87/050/00237/AM12/	RLA File :32/24/040/00030/AM12/	Lic.No/Date:3210049870 14.09.2011	Defer Date:
	Application: Request is for adhoc norms for following:			

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269099	63/0- HDPE Net Impregnated with Alphacypermethrin 0.55%	674219.000	K.G	139111606.00	3168829.00 US\$
				Total	139,111,606.00	3,168,829.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	38089137	Alphacypermethrin TECH 97%	4645.000	K.G	4264110.00	95394.00 US\$	Value & Qty
2	39012000	HDPE GRANULES	726975.000	K.G	50990863.00	1140735.00 US\$	Value & Qty
				Total	55,254,973.00	1,236,129.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/97/2006-PC.II dated 11.01.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE Net Impregnated with Alphacypermethrin 0.55%	1 kg	1. HDPE Granules	1.0479 kg
		2. Colouring Agent	0.0025 kg
		3. Alpha Cypermethrin Tech 97%	0.0068 kg
		4. LLDPE Granules	0.0488 kg

Case No.:6/38/87-ALC1/2011	Party Name:AMIA NTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.,	Meet No/Date:43/87-ALC1/2011 24.01.2012	Status: Approved
HQ File :01/87/050/00282/AM12/	RLA File :17/24/040/00048/AM12/	Lic.No/Date:1710004531 16.09.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39173990	63/0- GRP Pipe DN 500 PN 32 SN 10000 with coupling (11.8 M) - Total weight 114262 Kg +/- 2%	3115.200	Meter	17561002.24	400022.83 US\$
2	39173990	63/0- GRP Pipe DN 500 PN 32 SN 10000 with coupling (1 M) - Total weight 3198 Kg +/- 2%	54.000	Number	532579.00	12131.64 US\$
3	39173990	63/0- GRP Pipe DN 500 PN 32 SN 10000 with coupling (0.5 M) - Total weight 167 Kg +/- 2%	4.000	Number	28944.15	659.32 US\$
4	39174000	63/0- GRP Pipe Coupling DN 500 PN 32 - Total weight 295 Kg +/- 2%	12.000	Number	56309.65	1282.68 US\$
				Total	18,178,835.04	414,096.47

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	70191200	Roving (of any make, Grade, type or Specification)	60327.939	K.G	2931742.05	65587.07 US\$	Value & Qty
2	54023300	Polyester Filament Yarn (HT First quality product 36776A 1000/192/CLR Type 811 APO 15-33 LB or Any Other Grade, Make, Type, Specification)	1111.763	K.G	306622.79	6859.57 US\$	Value & Qty
3	56081900	Polyrelease Film	330.243	K.G	28785.90	643.98 US\$	Value & Qty
4	70193100	Surface Mat (M 524 -ECR 25A Or M 524-C64 or any other Grade, Make, type , specification)	336.991	K.G	145814.54	3262.07 US\$	Value & Qty
5	56081900	Polyester Netting (153A91D0127 2.5 x 1.6 Leno Polyester Netting or 153A91D0242 2.5 x 1.6 Leno Polyester Netting or any other Grade, make ,Type ,Specification)	151.387	K.G	76737.83	1716.73 US\$	Value & Qty
6	39079120	Resin (EPS-1 or any other make, grade, type or specification)	40614.528	K.G	3177071.27	71075.42 US\$	Value & Qty

7	25051012	Silica Sand	17851.046	K.G	63835.63	1428.09 US\$	Value & Qty
8	38151900	Accelerator (NL-53 or any other grade, make ,type ,specification)	91.079	K.G	55368.55	1238.67 US\$	Value & Qty
9	29096000	Andonox, Butanox OR Trigonox (M-50, or any other Grade Make type or specification)	979.015	K.G	124283.89	2780.40 US\$	Value & Qty
10	29025000	Styrene	2014.263	K.G	180975.55	4048.67 US\$	Value & Qty
				Total	7,091,238.00	158,640.67	

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Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/72/2004-PC.II dated 11.01.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. GRP Pipe DN 500 PN 32 SN 10000 with coupling (11.8 Meter)	1 kg	1. Fiberglass Roving	0.5123 kg
		2. Polyester Filament Yarn	0.0096 kg
		3. Polyrelease Film	0.0025 kg
		4. Surface Mat	0.0029 kg
		5. Polyester Netting	0.0013 kg
		6. Unsaturated Polyester Resin	0.3445 kg
		7. Silica Sand	0.1505 kg
		8. Accelerator	0.0007 kg
		9. Andonox/Butanox/Trigonox	0.0084 kg
		10. Styrene	0.0171 kg
2. GRP Pipe DN 500 PN	1 kg	1. Fiberglass Roving	0.4909 kg

32 SN 10000 with coupling (1 Meter)		2. Polyester Filament Yarn 3. Polyrelease Film 4. Surface Mat 5. Polyester Netting 6. Unsaturated Polyester Resin 7. Silica Sand 8. Accelerator 9. Andonox /Butanox/Trigonox 10. Styrene	0.0060 kg 0.0101 kg 0.0022 kg 0.0010 kg 0.3420 kg 0.1736 kg 0.0017 kg 0.0065 kg 0.0158 kg
3. GRP Pipe DN 500 PN 32 SN 10000 with coupling (0.5 Meter)	1 kg	1. Fiberglass Roving 2. Polyester Filament Yarn 3. Polyrelease Film 4. Surface Mat 5. Polyester Netting 6. Unsaturated Polyester Resin 7. Silica Sand 8. Accelerator 9. Andonox /Butanox/Trigonox 10. Styrene	0.4807 kg 0.0043 kg 0.0137 kg 0.0019 kg 0.0009 kg 0.3408 kg 0.1849 kg 0.0022 kg 0.0055 kg 0.0151 kg
4. GRP Pipe coupling DN 500 PN 32	1 kg	1. Fiberglass Roving 2. Polyester Filament Yarn 3. Polyrelease Film 4. Surface Mat 5. Polyester Netting 6. Unsaturated Polyester Resin 7. Silica Sand 8. Accelerator 9. Andonox /Butanox/Trigonox 10. Styrene	0.4559 kg 0.0002 kg 0.0224 kg 0.0012 kg 0.0006 kg 0.3379 kg 0.2115 kg 0.0034 kg 0.0034 kg 0.0135 kg

6	Case No.: 3/40/87-ALC1/2011	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:43/87-ALC1/2011 24.01.2012	Status: Deferred
	HQ File :01/87/050/00306/AM12/	RLA File :09/24/040/00248/AM12/	Lic.No/Date:0910049006 22.09.2011	Defer Date:08.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 30.12.2011. Comments of D/o C&PC are awaited.			

Case No.:4/40/87-ALC1/2011	Party Name:ANDHRA POLYMERS PVT LTD	Meet No/Date:43/87-ALC1/2011 24.01.2012	Status: Approved																																					
HQ File :01/87/050/00307/AM12/	RLA File :09/24/040/00286/AM12/	Lic.No/Date:0910049080 28.09.2011	Defer Date:																																					
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>40059990</td><td>62/0- RUBBER MASTER BATCH (HS)</td><td>500000.000</td><td>K.G</td><td>66337500.00</td><td>1450000.00 US\$</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>66,337,500.00</td><td>1,450,000.00</td></tr></table> <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>IMPORT ITEM</th><th>Qty</th><th>UOM</th><th>CIF (Rs.)</th><th>CIF (Currency)</th><th>Limiting Factor (Value/Qty/Value & Qty)</th></tr><tr><td>1</td><td>40027000</td><td>Relevant Synthetic Rubber - Namely, (EPDM) - EPDM.</td><td>150000.000</td><td>K.G</td><td>32817750.00</td><td>705000.00 US\$</td><td>Value & Qty</td></tr></table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	40059990	62/0- RUBBER MASTER BATCH (HS)	500000.000	K.G	66337500.00	1450000.00 US\$					Total	66,337,500.00	1,450,000.00	Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	1	40027000	Relevant Synthetic Rubber - Namely, (EPDM) - EPDM.	150000.000	K.G	32817750.00	705000.00 US\$	Value & Qty
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																																		
1	40059990	62/0- RUBBER MASTER BATCH (HS)	500000.000	K.G	66337500.00	1450000.00 US\$																																		
				Total	66,337,500.00	1,450,000.00																																		
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)																																	
1	40027000	Relevant Synthetic Rubber - Namely, (EPDM) - EPDM.	150000.000	K.G	32817750.00	705000.00 US\$	Value & Qty																																	

2	28170010	ZINC OXIDE	6000.000	K.G	558600.00	12000.00 US\$	Value & Qty
3	28030010	Carbon Black	250000.000	K.G	14081375.00	302500.00 US\$	Value & Qty
4	38123010	Rubber Chemicals - (Anti Oxidants-2500 kg - USD 5000) (Anti Ozonent-2500 kg - USD 11250)	5000.000	K.G	756438.00	16250.00 US\$	Value & Qty
5	38122090	Plasticizers	100000.000	K.G	8984150.00	193000.00 US\$	Value & Qty
				Total	57,198,313.00	1,228,750.00	

Decision: According to the technical comments of DIPP dated 24.01.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Rubber Master Batch	50,00,00.00 kg	1. Relevant Synthetic Rubber – EPDM	150000.00 kg
		2. Zinc Oxide	6000.00 kg
		3. Carbon Black	250000.00 kg
		4. Rubber Chemicals (Antioxidants)	5000.00 kg
		5. Relevant Plasticizers	100000.00 kg

Case No.:2/38/87-ALC1/2011

Party Name:DHARIYAL POLYMERS
PVT.LTD.

Meet No/Date:43/87-ALC1/2011
24.01.2012

Status: Approved

HQ File :01/87/050/00278/AM12/

RLA File :08/24/040/00175/AM12/

Lic.No/Date:0810105007
21.10.2011

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39123100	62/0- POLYANIONIC CELLULOSE LVG	1621.000	M.T	213323600.00	4371385.20 US\$
				Total	213,323,600.00	4,371,385.20

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39123100	POLYANIONIC CELLULOSE POLYMER (PACP) ("THIS LICENCE IS ISSUED WITH CONDITION THAT 100% B.G. SHOULD BE EXECUTED AS PER PARA 2.20 OF H.B. AM2009-14 WITH THE CUSTOMS AUTHORITY BEFORE IMPORTING THE MATERIAL " AND AS PER PARA 4.7 OF H.B & SUBJECT TO FIXATION OF NORMS BY ALC N.DELHI.)	437.670	M.T	92260860.80	1860098.00 US\$	Value & Qty
				Total	92,260,860.80	1,860,098.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/108/2007-PC.II dated 11.01.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyanionic Cellulose (LVG)	1 kg	Polyanionic Cellulose Polymer	0.27 kg

9	Case No.:5/40/87-ALC1/2011	Party Name:RAJSHA CHEMICALS PVT.LTD,	Meet No/Date:43/87-ALC1/2011 24.01.2012	Status: Deferred
	HQ File :01/87/050/00308/AM12/	RLA File :34/24/040/00114/AM12/	Lic.No/Date:3410032024	Defer Date:08.02.2012

24.10.2011

Decision: A copy of application has been forwarded to D/o C&PC on 30.12.2011. Comments of D/o C&PC are awaited.

10	Case No.:6/40/87-ALC1/2011	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:43/87-ALC1/2011 24.01.2012	Status: Deferred
	HQ File :01/87/050/00309/AM12/	RLA File :34/24/040/00151/AM12/	Lic.No/Date:3410032025 24.10.2011	Defer Date:08.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 30.12.2011. Comments of D/o C&PC are awaited.			

Case No.:17/34/87-ALC1/2011	Party Name:V.K.A. POLYMERS PRIVATE LIMITED	Meet No/Date:43/87-ALC1/2011 24.01.2012	Status: Approved																																													
HQ File :01/87/050/00267/AM12/	RLA File :32/24/040/00036/AM12/	Lic.No/Date:3210050579 31.10.2011	Defer Date:																																													
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>39269099</td><td>63/0- HDPE Net Impregnated with Alphacypermethrin 0.55%</td><td>337120.000</td><td>K.G</td><td>77321964.00</td><td>1584466.00 US\$</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>77,321,964.00</td><td>1,584,466.00</td></tr></table> <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>IMPORT ITEM</th><th>Qty</th><th>UOM</th><th>CIF (Rs.)</th><th>CIF (Currency)</th><th>Limiting Factor (Value/Qty/Value & Qty)</th></tr><tr><td>1</td><td>32061190</td><td>Colouring Pigments</td><td>864.000</td><td>K.G</td><td>343699.00</td><td>6929.00 US\$</td><td>Value & Qty</td></tr><tr><td>2</td><td>39011010</td><td>LLDPE</td><td>16450.000</td><td>K.G</td><td>1827661.00</td><td>36848.00 US\$</td><td>Value & Qty</td></tr></table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	39269099	63/0- HDPE Net Impregnated with Alphacypermethrin 0.55%	337120.000	K.G	77321964.00	1584466.00 US\$					Total	77,321,964.00	1,584,466.00	Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	1	32061190	Colouring Pigments	864.000	K.G	343699.00	6929.00 US\$	Value & Qty	2	39011010	LLDPE	16450.000	K.G	1827661.00	36848.00 US\$	Value & Qty
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																																										
1	39269099	63/0- HDPE Net Impregnated with Alphacypermethrin 0.55%	337120.000	K.G	77321964.00	1584466.00 US\$																																										
				Total	77,321,964.00	1,584,466.00																																										
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)																																									
1	32061190	Colouring Pigments	864.000	K.G	343699.00	6929.00 US\$	Value & Qty																																									
2	39011010	LLDPE	16450.000	K.G	1827661.00	36848.00 US\$	Value & Qty																																									

3	38089137	Alphacypermethrin TECH 97%	2320.000	K.G	2248080.00	45324.00 US\$	Value & Qty
4	39012000	HDPE granules 53 EA 010 & 55 EF 010	363500.000	K.G	27528273.00	555006.00 US\$	Value & Qty
				Total	31,947,713.00	644,107.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/97/2006-PC.II dated 11.01.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE Net Impregnated with Alphacypermethrin 0.55%	1 kg	1. HDPE Granules	1.0479 kg
		2. Colouring Agent	0.0025 kg
		3. Alpha Cypermethrin Tech 97%	0.0068 kg
		4. LLDPE Granules	0.0488 kg

Case No.:7/38/87-ALC1/2011	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:43/87-ALC1/2011 24.01.2012	Status: Approved
HQ File :01/87/050/00283/AM12/	RLA File :03/94/040/00680/AM12/	Lic.No/Date:0310664378 11.11.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39079990	62/0- Pufol PE 7510 BLEND OF AROMATIC POLYESTER POLYOL, AMINO POLYOLS	18000.000	K.G	1980000.00	39600.00 US\$
				Total	1,980,000.00	39,600.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29173500	Phthalic Anhydride	4777.200	K.G	386953.00	7662.00 US\$	Value & Qty
2	29094100	Diethylene Glycol	7263.000	K.G	461201.00	9133.00 US\$	Value & Qty
3	29221200	Diethanolamine	2241.000	K.G	169196.00	3350.00 US\$	Value & Qty
4	29071300	Nonyl Phenol	1746.000	K.G	206028.00	4080.00 US\$	Value & Qty
5	29054500	Glycerine	329.400	K.G	15811.00	313.00 US\$	Value & Qty
6	38159000	Catalyst	15.480	K.G	12136.00	240.00 US\$	Value & Qty
				Total	1,251,325.00	24,778.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/77/2007-PC.II dated 16.01.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PUFOL PE 7510 (Blend of Aromatic Polyester Polyol, Amino Polyols)	1 kg	1. Phthalic Anhydride	0.2654 kg
		2. Diethylene Glycol	0.4035 kg
		3. Diethanolamine	0.1245 kg
		4. Nonyl Phenol	0.0970 kg
		5. Glycerine	0.0183 kg
		6. Catalyst	0.0008 kg

Case No.:8/38/87-ALC1/2011	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:43/87-ALC1/2011 24.01.2012	Status: Approved
HQ File :01/87/050/00284/AM12/	RLA File :03/94/040/00681/AM12/	Lic.No/Date:0310664370 11.11.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39072090	62/0- R 180 Polyether Polyol	18000.000	K.G	1871100.00	37800.00 US\$	
				Total	1,871,100.00	37,800.00	

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29094100	Diethylene Glycol	2250.000	K.G	142875.00	2916.00 US\$	Value & Qty
2	29102000	Propylene Oxide	3537.600	K.G	1401840.00	28609.00 US\$	Value & Qty
				Total	1,544,715.00	31,525.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/77/2007-PC.II dated 16.01.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
R 180 (Polyether Polyol)	1 kg	1. Diethylene Glycol	0.1250 kg
		2. Propylene Oxide	0.6600 kg

Case No.:8/34/87-ALC1/2011	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:43/87-ALC1/2011	Status: Approved
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24.01.2012

HQ File :01/87/050/00258/AM12/

RLA File :03/95/040/00316/AM12/

Lic.No/Date:0310665098
15.11.2011

Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39094030	62/0- PTBP/MPCRESOL-FORMALDEHYDE GRADE FB-190/SFC093 PHENOLIC RESINS	400.000	M.T	89400000.00	2000000.00 US\$
				Total	89,400,000.00	2,000,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29071940	PARA TERTIARY BUTYL PHENOL	84.400	M.T	10368540.00	227880.00 US\$	Value & Qty
2	29071290	M-CRESOL-40(META PARA CRESOL-40)	253.200	M.T	31105620.00	683640.00 US\$	Value & Qty
				Total	41,474,160.00	911,520.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/99/2008-PC.II dated 13.01.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PTBP/MMPCRESOL Formaldehyde Grade FB – 190/SFC093 Phenolic Resins	1 kg	1. Para Tertiary Butyl Phenol	0.211 kg
		2. M-Cresol-40 (Meta Para Cresol-40)	0.633 kg

15	Case No.:10/38/87-ALC1/2011	Party Name:AKSH TECHNOLOGIES LTD.((A WHOLLY OWNED SUBSIDIARY	Meet No/Date:43/87-ALC1/2011 24.01.2012	Status: Deferred
	HQ File :01/87/050/00286/AM12/	RLA File :05/23/040/00313/AM12/	Lic.No/Date:0510308166 16.11.2011	Defer Date:15.02.2012
	Decision: A D/L No. 46011/89/2006-PC.II dated 11.01.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

16	Case No.:1/35/87-ALC1/2011	Party Name:DSM INDIA PVT. LTD	Meet No/Date:43/87-ALC1/2011 24.01.2012	Status: Deferred
	HQ File :01/87/050/00268/AM12/	RLA File :31/83/040/00026/AM12/	Lic.No/Date:3110051522 18.11.2011	Defer Date:08.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 21.12.2011. Comments of D/o C&PC are awaited.			

Case No.:9/38/87-ALC1/2011	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:43/87-ALC1/2011 24.01.2012	Status: Approved
HQ File :01/87/050/00285/AM12/	RLA File :03/94/040/00747/AM12/	Lic.No/Date:0310667251 25.11.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39072090	62/0- Ecopuf B 1410 R Blended Polyol "Ecopuf B 1410 R"	24000.000	K.G	3229050.00	61800.00 US\$
				Total	3,229,050.00	61,800.00
						Limiting Factor

Limiting Factor

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	(Value/Qty/Value & Qty)
1	29173500	Phthalic Anhydride	1178.400	K.G	95450.00	1813.00 US\$	Value & Qty
2	29094100	Diethylene Glycol	1665.600	K.G	100935.00	1917.00 US\$	Value & Qty
3	29102000	Propylene Oxide	10612.800	K.G	1315987.00	24995.00 US\$	Value & Qty
4	29213090	Pentamethyldiethylenetriamine	52.800	K.G	18480.00	351.00 US\$	Value & Qty
5	29213090	Dimethylcyclohexylamine	158.400	K.G	28037.00	533.00 US\$	Value & Qty
6	34021110	Silicon Surfactant	352.800	K.G	112896.00	2144.00 US\$	Value & Qty
7	38159000	Catalyst (Toyocat F-40)	31.200	K.G	17784.00	338.00 US\$	Value & Qty
8	38159000	Catalyst (TMR-2)	69.600	K.G	40368.00	767.00 US\$	Value & Qty
				Total	1,729,937.00	32,858.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/77/2007-PC.II dated 16.01.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Blended Polyol (Ecopuf B 1410 R)	1 kg	1. Phthalic Anhydride	0.0491 kg
		2. Diethylene Glycol	0.0694 kg
		3. Propylene Oxide	0.4422 kg
		4. Pentamethyldiethylenetriamine	0.0022 kg
		5. Dimethylcyclohexylamine	0.0066 kg
		6. Silicon Surfactant	0.0147 kg
		7. Catalyst (Toyocat F-40)	0.0013 kg
		8. Catalyst (TMR-2)	0.0029 kg

18	Case No.:15/43/87-ALC1/2011	Party Name:DCM SHRIRAM CONSOLIDATED LIMITED	Meet No/Date:43/87-ALC1/2011 24.01.2012	Status: Deferred
	HQ File :01/87/050/00343/AM12/	RLA File :05/23/040/00325/AM12/	Lic.No/Date:0510309813 29.11.2011	Defer Date: 08.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.			

19	Case No.:16/43/87-ALC1/2011	Party Name:K.K. NAG LTD.,	Meet No/Date:43/87-ALC1/2011 24.01.2012	Status: Deferred
	HQ File :01/87/050/00344/AM12/	RLA File :07/24/040/00332/AM12/	Lic.No/Date:0710084276 29.11.2011	Defer Date: 08.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.			

20	Case No.:1/37/87-ALC1/2011	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:43/87-ALC1/2011 24.01.2012	Status: Deferred
	HQ File :01/87/050/00276/AM12/	RLA File :03/95/040/00699/AM12/	Lic.No/Date:0310668217 30.11.2011	Defer Date:08.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 21.12.2011. Comments of D/o C&PC are awaited.			

21	Case No.:5/38/87-ALC1/2011	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:43/87-ALC1/2011 24.01.2012	Status: Deferred
	HQ File :01/87/050/00281/AM12/	RLA File :03/95/040/00721/AM12/	Lic.No/Date:0310669112 07.12.2011	Defer Date:08.02.2012

Decision: A copy of application has been forwarded to D/o C&PC on 30.12.2011. Comments of D/o C&PC are awaited.

22	Case No.:9/43/87-ALC1/2011	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:43/87-ALC1/2011 25.01.2012	Status: Deferred
	HQ File :01/87/050/00337/AM12/	RLA File :07/24/040/00353/AM12/	Lic.No/Date:0710084558 09.12.2011	Defer Date: 08.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.			

23	Case No.:10/43/87-ALC1/2011	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:43/87-ALC1/2011 24.01.2012	Status: Deferred
	HQ File :01/87/050/00338/AM12/	RLA File :07/24/040/00354/AM12/	Lic.No/Date:0710084556 09.12.2011	Defer Date: 08.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.			

24	Case No.:11/43/87-ALC1/2011	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:43/87-ALC1/2011 24.01.2012	Status: Deferred
	HQ File :01/87/050/00339/AM12/	RLA File :07/24/040/00355/AM12/	Lic.No/Date:0710084557 09.12.2011	Defer Date: 08.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.			

25	Case No.:11/38/87-ALC1/2011	Party Name:K. T. QUALITY CONTROL PVT. LTD.	Meet No/Date:43/87-ALC1/2011 24.01.2012	Status: Deferred
	HQ File :01/87/050/00287/AM12/	RLA File :03/94/040/00786/AM12/	Lic.No/Date:0310669924 12.12.2011	Defer Date:08.02.2012

Decision: A copy of application has been forwarded to D/o C&PC on 03.01.2012. Comments of D/o C&PC are awaited.

26	Case No.:12/38/87-ALC1/2011	Party Name:KA YGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:43/87-ALC1/2011 24.01.2012	Status: Deferred
	HQ File :01/87/050/00288/AM12/	RLA File :03/94/040/00784/AM12/	Lic.No/Date:0310669938 12.12.2011	Defer Date:08.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 03.01.2012. Comments of D/o C&PC are awaited.			

27	Case No.:1/43/87-ALC1/2011	Party Name:KA YGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:43/87-ALC1/2011 24.01.2012	Status: Deferred
	HQ File :01/87/050/00329/AM12/	RLA File :03/94/040/00785/AM12/	Lic.No/Date:0310669997 12.12.2011	Defer Date: 08.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.			

28	Case No.:5/43/87-ALC1/2011	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:43/87-ALC1/2011 24.01.2012	Status: Deferred
	HQ File :01/87/050/00333/AM12/	RLA File :03/94/040/00730/AM12/	Lic.No/Date:0310670012 12.12.2011	Defer Date: 08.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.			

	Case No.:12/43/87-ALC1/2011	Party Name:RALSON (INDIA) LIMITED	Meet No/Date:43/87-ALC1/2011 24.01.2012	Status: Deferred
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29	HQ File :01/87/050/00340/AM12/	RLA File :30/24/040/00048/AM12/	Lic.No/Date:3010081559 13.12.2011	Defer Date: 08.02.2012
Decision: A copy of application has been forwarded to DIPP on 24.01.2012. Comments of DIPP are awaited.				

30	Case No.:2/43/87-ALC1/2011	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:43/87-ALC1/2011 24.01.2012	Status: Deferred
	HQ File :01/87/050/00330/AM12/	RLA File :03/95/040/00754/AM12/	Lic.No/Date:0310671525 19.12.2011	Defer Date: 08.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.			

31	Case No.:3/43/87-ALC1/2011	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:43/87-ALC1/2011 24.01.2012	Status: Deferred
	HQ File :01/87/050/00331/AM12/	RLA File :03/95/040/00752/AM12/	Lic.No/Date:0310671531 19.12.2011	Defer Date: 08.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.			

32	Case No.:6/43/87-ALC1/2011	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:43/87-ALC1/2011 24.01.2012	Status: Deferred
	HQ File :01/87/050/00334/AM12/	RLA File :03/94/040/00793/AM12/	Lic.No/Date:0310671428 19.12.2011	Defer Date: 08.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.			

	Case No.:17/43/87-ALC1/2011	Party Name:FLEXITUFF INTERNATIONAL LTD.,	Meet No/Date:43/87-ALC1/2011 24.01.2012	Status: Deferred
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33	HQ File :01/87/050/00345/AM12/	RLA File :11/24/040/00047/AM12/	Lic.No/Date:1110026419 20.12.2011	Defer Date: 08.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.			

34	Case No.:21/43/87-ALC1/2011	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:43/87-ALC1/2011 24.01.2012	Status: Deferred
	HQ File :01/87/050/00349/AM12/	RLA File :34/24/040/00200/AM12/	Lic.No/Date:3410032638 20.12.2011	Defer Date: 08.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.			

35	Case No.:4/43/87-ALC1/2011	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:43/87-ALC1/2011 24.01.2012	Status: Deferred
	HQ File :01/87/050/00332/AM12/	RLA File :02/24/040/00168/AM12/	Lic.No/Date:0210171184 21.12.2011	Defer Date: 08.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.			

36	Case No.:8/43/87-ALC1/2011	Party Name:SINGH PLASTICISERS & RESINS (I) PVT.LTD.	Meet No/Date:43/87-ALC1/2011 24.01.2012	Status: Deferred
	HQ File :01/87/050/00336/AM12/	RLA File :05/24/040/00338/AM12/	Lic.No/Date:0510312367 26.12.2011	Defer Date: 08.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.			

	Case No.:14/43/87-ALC1/2011	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:43/87-ALC1/2011 24.01.2012	Status: Deferred
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37	HQ File :01/87/050/00342/AM12/	RLA File :04/24/040/00261/AM12/	Lic.No/Date:0410132364 30.12.2011	Defer Date: 08.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.			

38	Case No.:19/43/87-ALC1/2011	Party Name:GOVIND RUBBER LIMITED	Meet No/Date:43/87-ALC1/2011 24.01.2012	Status: Deferred
	HQ File :01/87/050/00347/AM12/	RLA File :30/24/040/00041/AM12/	Lic.No/Date:3010082381 03.01.2012	Defer Date: 08.02.2012
	Decision: A copy of application has been forwarded to DIPP on 24.01.2012. Comments of DIPP are awaited.			

39	Case No.:18/43/87-ALC1/2011	Party Name:EPP COMPOSITES PVT. LTD.,	Meet No/Date:43/87-ALC1/2011 24.01.2012	Status: Deferred
	HQ File :01/87/050/00346/AM12/	RLA File :24/24/040/00013/AM12/	Lic.No/Date:2410035171 04.01.2012	Defer Date: 08.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.			

40	Case No.:20/43/87-ALC1/2011	Party Name:B.R.SPINNERS (P) LTD.	Meet No/Date:43/87-ALC1/2011 24.01.2012	Status: Deferred
	HQ File :01/87/050/00348/AM12/	RLA File :30/24/040/00053/AM12/	Lic.No/Date:3010082394 04.01.2012	Defer Date: 08.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.			

	Case No.:7/43/87-ALC1/2011	Party Name:SMI COATED PRODUCTS	Meet No/Date:43/87-ALC1/2011	Status: Deferred
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41		PVT. LTD.	24.01.2012	
	HQ File :01/87/050/00335/AM12/	RLA File :03/95/040/00844/AM12/	Lic.No/Date:0310676351 12.01.2012	Defer Date: 08.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.			

42	Case No.:13/43/87-ALC1/2011	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:43/87-ALC1/2011 24.01.2012	Status: Deferred
	HQ File :01/87/050/00341/AM12/	RLA File :03/95/040/00832/AM12/	Lic.No/Date:0310676910 16.01.2012	Defer Date: 08.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.			

Meeting ended with thanks to Chair and all participants.
